Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor		y of claims		ary of claims		Amount of claims not		Details in	Remar ks. if
		No. of claims	Amount	No. of claims	Amount of	claims	admitted	under verificatio n	Annexure	any
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	235,26,85,150	2	235,26,85,150	0	0	0	4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	124,47,41,486	2	5,33,59,504	0	119,13,81,982	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	283	1	283	0	0	0	9	
	Total		3,59,74,26,919		2,40,60,44,937	0	119, 13,81,982	0		



Annexure-1

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);

List of creditors as on: 31-12-2022

List of secured financial creditors belonging to any class of creditors (Amount in $\vec{\epsilon}$)

Sl. No.	of Credi	reco Date	claimed	Amount of claim admitted	Nature of claim	adm	of claim itted Amount covered by guarant ee	Whether related party?	% of voting share in CoC	of any Mutual	Amount of claim not admitted	Amount of claim under verifica- tion	Remark s, if any



Annexure-2

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 31-12-2022

List of unsecured financial creditors belonging to any class of creditors

Sl.	Name	Detai	ils of		Dod	- C 1 :							Amount in ₹
No.	of	claim r			Det	ails of clain	n admitted		Amount of	Amount	Amount of	Amount of	Remarks
									contingent	of any	claims not	claim	if any
	creditor	Dute of		Amount	Nature	Amount	Whether	% of voting	claim	mutual	admitted	under	" ""
		receipt	claimed	of claim	of claim	covered	related	share in	Ciaiii	dues, that	admitted		
		•	1	admitted	or ciuini	by	1			,		verification	1
				admitted			party?	CoC		may be			
						guarantee				set-off			
													\vdash
													$\overline{}$



Annexure-3

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 31-12-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Detai claim r	ils of eceive d)	Details of	claim admi	tted			Amount of contingent	any mutual	Amount of claim not admitted	claim under	Remarks , if any
		1	1 1	Amount of claim admitted d	Nature of claim	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off		verifica- tion	



Annexure - 4

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 31-12-2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details received	of claim		Detail	s of claim a	dmitted		Amount of	Amount of any mutual		Amount of claim under	Remarks,
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by	Whether related party?	Voting share in	continge nt claim	dues, that may be set- off	admitted	verification	
1	Subham Corporation Private Limited	11-11-22	110,85,44,770	110,85,44,770	Financial Creditor	guarantee 0	No	47.12%	0	0	0	0	CCD holder
2	Mr Manav Morada	20-12-22	124,41,40,380	124,41,40,380	Financial Creditor	0	No	52.88%	0)	0	0	CCD holder



Annexure 5

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);
List of creditors as on: 31-12-2022

List of operational creditors (Workmen)

Sl. No.		Name of	Details o			Det	ails of clain	n admitted	Amount	Amount of any	Amount of	Amount of claim not a	1
	representative, if any	work man	Date	claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	contingent claim	4 1	under verification	dmitted	n any



Annexure 6

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);
List of creditors as on: 31-12-2022

List of operational creditors (Employees)

CI	N. 0											(Amount in)
		Name of empl		ils of claim d	De	etails of cla	aim admitte	ed	Amount of contingent	Amount of any	Amount of claim	Amount of claim not	Remarks, if any
1	representative, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	claim	mutual dues, th at may be set- off	under verifica tion	admitted	
-													



Annexure 7

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 31-12-2022

List of operational creditors (Government dues)

Sl. No.		laimant	Details of claim received Date of Amount			,	im admitte		Amount of contingent	Amount of any mutual	Amount of claim under	Amount of claim not admitted	
	Departme nt	Govern ment		Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	claim	dues, th at may be set- off	verifica tion	aumitteu	
										•			



Annexure 8

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 31-12-2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

				mai ci cuitor.								1 of	Amount of	Remarks.
Sl. No.	Name of creditor		of claim eived		Details	of claim adn	nitted			Amount of contingent	Amount of any mutual		claim under	if any
	1	Date of receipt	Amount claimed	Amount of claim admitted	Natu re of claim	Amount covered by security interest		Whether related party?	% of voting share in CoC	claim	dues, that may be set-off	admitted	verification	
1	Vajra IOT private Limited	26-10-22	9,43,76,659	3,49,04,851	Operatio nal Creditor	0	0	No	0	0	0	5,94,71,808	0	
2	3G Cell Lab Private Limited	S 04-12-22	2,61,27,288	1,84,54,653	Operatio nal Creditor	1	0	No	0	0	0	76,72,635	0	
3	Tamilnadu Generation and Distribution Corporation Limited	07-12-22	112,42,37,539	0	Operational Creditor	0	0	0	0	O UJSSUGE VE SENTE CONTROL OF STORY OF	0	112,42,37,539	0	Claim made as per the arbitral award, an appeal with No: Arb.O.P. No. 64/2020 Under Section 34 of Arbitration and Conciliation Act, is pending before the Hon'ble Madras High Court.
										Toy Pro				

Annexure - 9

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 31-12-2022

List of other creditors (Other than financial creditors and operational creditors)

Name of creditor	claim r				Details claim admitted	of			of any mutual	of claim not	claim under	if any
	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	claim	that may be set- off	aumitteu	vermeation	
ESI	21-10-22	283	283	Other Creditor	0	0	No	0	0	0	0	
	of creditor	of claim r creditor Date of receipt	of claim received creditor Date of Amount receipt claimed	of claim received creditor Date of Amount claimed of claim admitted	of creditor Date of Amount of claim receipt claimed of claim admitted ESI 21-10-22 283 283 Other	of creditor Date of Amount receipt claimed of claim admitted Claimed of claim of claim admitted ESI 21-10-22 283 283 Other 0	of creditor Date of receipt claimed	of creditor Date of claimed claimed claimed claimed claimed admitted Date of claimed claimed of claim admitted covered by claim admitted claimed covered by claimed party?	of creditor Date of claimed claimed of claim admitted Date of claimed of claim admitted Claimed of claim admitted Claimed of claim of claim admitted Claimed of claim of claim admitted Claimed of claim of covered by claim interest ESI 21-10-22 283 283 Other 0 0 0 No 0	of creditor Claim received creditor Date of claimed claimed claim admitted Date of claimed claimed admitted Date of claimed claim admitted claim admitted Claim covered by claim covered by claim admitted claim Security interest ESI 21-10-22 283 283 Other 0 0 0 No 0 0	of creditor Date of receipt Claimed Claimed Claim Amount receipt Claim Admitted Claim Admitted Claimed Covered by Security interest Covered by Gecurity Covered by	of creditor Date of claimed of claim admitted Date of claimed of claim admitted Of claim admitted Of contingent claimed of claim admitted Of covered by claim admitted Security interest ESI 21-10-22 283 283 Other 0 0 No 0 0 0 0 0 0

